



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Jul/202223/8

DATED: 29/07/2022

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Jul/202223/8 dated 29/07/2022 of Norms Committee - I for the year 2022-23 was held on 29/07/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R. K. Jaiswal, D.O.	DHI
2	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
3	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	FINEPAC STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000728AM21
RA File Number	318304000098 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents against AA No. 3110067928 dated 20.11.2020. However, no record has been found on DGFT Portal for the said AA Number. Therefore, the Committee decided to seek the details of the case from EGTF Division. Case is deferred.	

Case No.	2 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00197009AM22
RA File Number	082404000231 AM12
Licence No and Date	0810107889/18/01/2012
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	3 / NC/1/MEET/Jul/202223/8
Case Status	Case Rejected
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000624AM23
RA File Number	092404000074 AM14
Licence No and	0910056105/23/05/2013

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 11.06.2021 followed by a reminder on 26.06.2022. Further, the final reminder letter was issued to the applicant on 22.07.2022 for furnishing the requisite information. However, no information has been received from the applicant. Hence, the Committee decided to reject the case on the ground of non-furnishing the deficient information. Case is rejected.	

Case No.	4 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00197084AM22
RA File Number	082404000396 AM15
Licence No and Date	0810134481/03/02/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	5 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000163AM23
RA File Number	072404000179 AM16
Licence No and Date	0710108649/26/08/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to the TE, DHI for examination & comments. DHI informed via email dated 22.07.2022 that the case does not pertain to it. Therefore, the Committee decided to refer the case to Consultant (TEC-3) for examination & comments. Case is deferred.	

Case No.	6 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00197063AM22
RA File Number	082404000433 AM16
Licence No and Date	0810137424/15/03/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000455AM19
RA File Number	072404000133 AM17
Licence No and Date	0710110107/15/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	8 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000164AM23
RA File Number	072404000099 AM17
Licence No and Date	0710110120/19/07/2016
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to the TE, DHI for examination & comments. DHI informed via email dated 22.07.2022 that the case does not pertain to it. Therefore, the Committee decided to refer the case to Consultant (Tech-3) for examination & comments.

Case is deferred.

Case No.	9 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000610AM23
RA File Number	092404000418 AM17
Licence No and Date	0910064352/07/11/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00197117AM22
RA File Number	082404000325 AM17
Licence No and Date	0810139226/06/12/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000165AM23
RA File Number	072404000284 AM17
Licence No and Date	0710110857/28/12/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to the TE, DHI for examination & comments. DHI informed via email dated 22.07.2022 that the case does not pertain to it. Therefore, the Committee decided to refer the case to Consultant (Tech-3) for examination & comments. Case is deferred.	

Case No.	12 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000614AM23
RA File Number	092404000523 AM17
Licence No and Date	0910064576/12/01/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SARTORIUS STEDIM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000540AM19
RA File Number	072404000165 AM18
Licence No and Date	0710112234/05/10/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	14 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000567AM19
RA File Number	072404000207 AM18
Licence No and Date	0710112362/07/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000651AM19
RA File Number	042404000143 AM18
Licence No and Date	0410163684/10/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000166AM23
RA File Number	072404000248 AM18
Licence No and Date	0710112552/15/12/2017
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to the TE, DHI for examination & comments. DHI informed via email dated 22.07.2022 that the case does not pertain to it. Therefore, the Committee decided to refer the case to Consultant (Tech-3) for examination & comments.

Case is deferred.

Case No.	17 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00149924AM22
RA File Number	052404000521 AM18
Licence No and Date	0510405455/30/01/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000475AM19
RA File Number	092404000058 AM19
Licence No and Date	0910066357/20/06/2018

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Guide Vane STG-1	192 Number	72222019	Stainless Steel Bars (X5CrNiMoCuNb 14-5)	619.46Kgs with 168.87% wastage on thenet weight of the

					export item
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Note:

1. The description of import item may be amended as “Stainless Steel Bars (X5CrNiMoCuNb 14-5)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	19 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000507AM19
RA File Number	092404000139 AM19
Licence No and Date	0910066427/06/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000167AM23
RA File Number	072404000106 AM19
Licence No and Date	0710113655/27/07/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to the TE, DHI for examination & comments. DHI informed via email dated 22.07.2022 that the case does not pertain to it. Therefore, the Committee decided to refer the case to DPIIT for examination & comments. Case is deferred.	

Case No.	21 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00149890AM22
RA File Number	052404000242 AM19
Licence No and Date	0510407345/27/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	22 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00155361AM22
RA File Number	052404000449 AM19
Licence No and Date	0510408423/15/11/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00150139AM22
RA File Number	052404000054 AM20
Licence No and Date	0510410424/30/04/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	24 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000101AM20
RA File Number	092404000138 AM20
Licence No and Date	0910067697/26/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.06.2021 followed by the reminders on 30.06.2022 and on 06.07.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder. Case is deferred.	

Case No.	25 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000153AM20
RA File Number	342404000164 AM20
Licence No and Date	3410045391/23/08/2019
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under: 1. The net weight per Blade is 13964.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 28, 48, 60 to 63, 89 & 93 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 51, 52, 70, 84, 91 & 92 may be allowed as applied for and value altogether restricted to 2.25% of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for.	

RA concerned may take suitable consequential action accordingly.

Case No.	26 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM REVIW00000137AM23
RA File Number	039504000574 AM20
Licence No and Date	0310831568/16/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000180AM20
RA File Number	092404000336 AM20
Licence No and Date	0910068046/27/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	28 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000183AM20
RA File Number	092404000345 AM20

Licence No and Date	0910068052/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.06.2021 followed by the reminders on 30.06.2022 and on 06.07.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder. Case is deferred.	

Case No.	29 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000184AM20
RA File Number	092404000344 AM20
Licence No and Date	0910068053/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.06.2021 followed by the reminders on 30.06.2022 and on 06.07.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder. Case is deferred.	

Case No.	30 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000185AM20
RA File Number	092404000346 AM20
Licence No and Date	0910068054/01/10/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.06.2021 followed by the reminders on 30.06.2022 and on 06.07.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue **the final reminder**.

Case is deferred.

Case No.	31 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000193AM20
RA File Number	092404000347 AM20
Licence No and Date	0910068080/14/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.06.2021 followed by the reminders on 30.06.2022 and on 06.07.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder Case is deferred.	

Case No.	32 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000215AM20
RA File Number	342404000242 AM20
Licence No and Date	3410045605/13/11/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 17.05.2021 followed by reminders on 21.04.2022&24.05.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder.	

Case is deferred.

Case No.	33 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000237AM20
RA File Number	092404000439 AM20
Licence No and Date	0910068244/02/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	34 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000243AM20
RA File Number	092404000437 AM20
Licence No and Date	0910068247/04/12/2019
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Process flow diagram, which could indicate wastage at each stage of operation.
3. What is the finished weight of the Turbine Blade?
4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
5. Size and shape of the stainless-steel Bars.
6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
7. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	35 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000258AM20
RA File Number	092404000455 AM20
Licence No and Date	0910068287/17/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Process flow diagram, which could indicate wastage at each stage of operation.
3. What is the finished weight of the Turbine Blade?
4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
5. Size and shape of the stainless-steel Bars.
6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
7. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	36 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000276AM20
RA File Number	092404000489 AM20
Licence No and Date	0910068312/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. The documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	37 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000277AM20
RA File Number	092404000490 AM20
Licence No and Date	0910068313/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Process flow diagram, which could indicate wastage at each stage of operation.
3. What is the finished weight of the Turbine Blade?
4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
5. Size and shape of the stainless-steel Bars.
6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
7. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	38 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000295AM20
RA File Number	092404000522 AM20
Licence No and Date	0910068392/21/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Process flow diagram, which could indicate wastage at each stage of operation.
3. What is the finished weight of the Turbine Blade?
4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
5. Size and shape of the stainless-steel Bars.
6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
7. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	39 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000296AM20
RA File Number	092404000523 AM20
Licence No and Date	0910068393/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	40 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000297AM20
RA File Number	092404000524 AM20
Licence No and Date	0910068394/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.06.2022 followed by reminders on 30.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days.	

Case is deferred.

Case No.	41 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000298AM20
RA File Number	092404000528 AM20
Licence No and Date	0910068395/21/01/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	1000 Number	72221999	Stainless steel Bars (Grade 10705MBU-277-331 HBW Size: 108 MMX 54 MM, 77 MM X 59 MM))	5110.00Kgs with 572.91 % wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless steel Bars (Grade 10705MBU-277-331 HBW Size: 108 MMX 54 MM, 77 MM X 59 MM))”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	42 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000310AM20
RA File Number	092404000525 AM20

Licence No and Date		0910068424/29/01/2020			
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blade	122 Number	72221999	Stainless Steel Bars (Grade M152 Size 85 MM RCS)	1033.34Kgs with 315.20% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade M152 Size 85 MM RCS)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	43 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000343AM20
RA File Number	342404000355 AM20
Licence No and Date	3410045867/12/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 17.05.2021 followed by reminders on 21.04.2022 & 24.05.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder .	
Case is deferred.	

Case No.	44 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	45 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000354AM20
RA File Number	092404000594 AM20
Licence No and Date	0910068532/02/03/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	46 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000360AM20
RA File Number	318304000160 AM20
Licence No and Date	3110067707/06/03/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000396AM21
RA File Number	092404000654 AM20
Licence No and Date	0910068623/17/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	48 / NC/1/MEET/Jul/202223/8
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Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022				
HQ File Number	018005000390AM21				
RA File Number	092404000648 AM20				
Licence No and Date	0910068617/17/04/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	436 Number	72221999	Stainless Steel Bars (Grade: 10705 MBU Size: 68 MM X 42 MM)	1534.72Kgs with 410.18% wastage on the net weight of the export item
Note:					
1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 MBU Size: 68 MM X 42 MM)”.					
2. The grade of imported steel should be matched with grade of export product.					
RA concerned may take further necessary action as per the decision of NC.					

Case No.	49 / NC/1/MEET/Jul/202223/8				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022				
HQ File Number	018005000391AM21				
RA File Number	092404000649 AM20				
Licence No and Date	0910068618/17/04/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS	Export Item	Export	ITCHS	Import Item	Recommended

Code		Quantity	Code		Quantity
84069000	Turbine Blades	881 Number	72221999	Stainless Steel Bars (Grade 10705 BU, 10705BA-ST Size 165 MM x 51 MM, 81 MM x 51 MM)	5391.72Kgs with 367.30% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 BU, 10705BA-ST Size 165 MM x 51 MM, 81 MM x 51 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	50 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000392AM21
RA File Number	092404000650 AM20
Licence No and Date	0910068619/17/04/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	158 Number	72221999	Stainless Steel Bars (Grade: 10705 BA Size: 118 MM x 70 MM)	3649.80Kgs with 355.68% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 BA Size: 118 MM x 70 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	51 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000393AM21
RA File Number	092404000651 AM20
Licence No and Date	0910068620/17/04/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. What is the finished weight of the Turbine Blade? 3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 4. Size and shape of the stainless-steel Bars. 5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 6. All the documents should be certified by the Chartered Engineer.	
Case is deferred.	

Case No.	52 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000418AM21
RA File Number	092404000639 AM20
Licence No and Date	0910068678/28/04/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	160 Number	72221999	Stainless steel Bars (Grade 10705 BA-ST Size: 131 MM x 78 MM, 144 MM x 78 MM)	5420.80Kgs with 368.61% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless steel Bars (Grade 10705 BA-ST Size: 131 MM x 78 MM, 144 MM x 78 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	53 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000419AM21
RA File Number	092404000640 AM20
Licence No and Date	0910068679/28/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel

Bars.

6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	54 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000430AM21
RA File Number	342404000021 AM21
Licence No and Date	3410046049/11/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 17.05.2021 followed by reminders on 21.04.2022 & 24.05.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder. Case is deferred.	

Case No.	55 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000435AM21
RA File Number	342404000031 AM21
Licence No and Date	3410046058/14/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 29.07.2022 as under: 1. The net weight per Blade is 24492.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 9, 33, 74 to 79, 83 & 96 to 99 may be allowed as per GN-4.	

3. The quantity of import items at Sl. No. 30, 34 & 84 to 86 may be allowed as applied for and value altogether restricted to 2.88 % of FoB Value.
4. The quantity of rest of the import items may be allowed as applied for.

RA concerned may take suitable consequential action accordingly.

Case No.	56 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000436AM21
RA File Number	342404000032 AM21
Licence No and Date	3410046059/14/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 17.05.2021 followed by reminders on 21.04.2022 & 24.05.2022. However, no information has been received from the applicant. Hence, the Committee decided to issue the final reminder. Case is deferred.	

Case No.	57 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000445AM21
RA File Number	092404000086 AM21
Licence No and Date	0910068751/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.	

2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	58 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000453AM21
RA File Number	092404000091 AM21
Licence No and Date	0910068759/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	59 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	018005000446AM21
RA File Number	092404000096 AM21
Licence No and Date	0910068752/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. What is the finished weight of the Turbine Blade? 3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 4. Size and shape of the stainless-steel Bars. 5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 6. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	60 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000447AM21
RA File Number	092404000092 AM21
Licence No and Date	0910068753/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. What is the finished weight of the Turbine Blade? 3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 4. Size and shape of the stainless-steel Bars. 5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.	

6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	61 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000448AM21
RA File Number	092404000090 AM21
Licence No and Date	0910068754/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. What is the finished weight of the Turbine Blade? 3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 4. Size and shape of the stainless-steel Bars. 5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 6. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	62 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000449AM21
RA File Number	092404000088 AM21
Licence No and Date	0910068755/15/05/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	63 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000450AM21
RA File Number	092404000085 AM21
Licence No and Date	0910068756/15/05/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	64 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000443AM21
RA File Number	092404000087 AM21
Licence No and Date	0910068749/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. What is the finished weight of the Turbine Blade? 3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 4. Size and shape of the stainless-steel Bars. 5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 6. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	65 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000451AM21
RA File Number	092404000093 AM21
Licence No and Date	0910068757/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.	

2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	66 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000444AM21
RA File Number	092404000089 AM21
Licence No and Date	0910068750/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000452AM21
RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.	

2. What is the finished weight of the Turbine Blade?
3. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
4. Size and shape of the stainless-steel Bars.
5. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
6. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	68 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000465AM21
RA File Number	039504000084 AM21
Licence No and Date	0310836382/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000475AM21
RA File Number	092404000132 AM21
Licence No and Date	0910068852/05/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000485AM21
RA File Number	092404000136 AM21
Licence No and Date	0910068870/15/06/2020
Norms Committee Decision:	
1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	72 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000486AM21
RA File Number	092404000133 AM21
Licence No and Date	0910068872/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. Case is deferred.	

Case No.	73 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000483AM21
RA File Number	092404000135 AM21
Licence No and Date	0910068868/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.	

5. Size and shape of the stainless-steel Bars.
6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
7. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	74 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000484AM21
RA File Number	092404000134 AM21
Licence No and Date	0910068869/15/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage.
2. Process flow diagram, which could indicate wastage at each stage of operation.
3. What is the finished weight of the Turbine Blade?
4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product.
5. Size and shape of the stainless-steel Bars.
6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars.
7. All the documents should be certified by the Chartered Engineer.

Case is deferred.

Case No.	75 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000515AM21

RA File Number	092404000188 AM21
Licence No and Date	0910068938/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Submit a chart indicating the number of the processes involved, percentage weight in Kgs (Before), cutting weight in Kgs (after), wastage in Kgs, and wastage in percentage. 2. Process flow diagram, which could indicate wastage at each stage of operation. 3. What is the finished weight of the Turbine Blade? 4. Coloured drawing of the Turbine Blade, which indicates the weight of raw material and weight of the finished product. 5. Size and shape of the stainless-steel Bars. 6. Test Mill Certificate of the grade and chemical composition of the imported stainless-steel Bars. 7. All the documents should be certified by the Chartered Engineer. 8. Please examine and provide your Case is deferred.	

Case No.	76 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000516AM21
RA File Number	092404000192 AM21
Licence No and Date	0910068939/07/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	77 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000517AM21

RA File Number	092404000189 AM21
Licence No and Date	0910068940/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000510AM21
RA File Number	092404000190 AM21
Licence No and Date	0910068933/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000518AM21
RA File Number	092404000191 AM21
Licence No and Date	0910068941/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000511AM21
RA File Number	092404000194 AM21
Licence No and Date	0910068934/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000512AM21
RA File Number	092404000193 AM21
Licence No and Date	0910068935/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000513AM21
RA File Number	092404000195 AM21
Licence No and Date	0910068936/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000514AM21
RA File Number	092404000187 AM21
Licence No and Date	0910068937/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000529AM21
RA File Number	092404000213 AM21
Licence No and Date	0910068976/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000530AM21
RA File Number	092404000212 AM21
Licence No and Date	0910068977/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000525AM21
RA File Number	092404000217 AM21
Licence No and Date	0910068972/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000526AM21
RA File Number	092404000216 AM21
Licence No and Date	0910068973/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000527AM21
RA File Number	092404000215 AM21
Licence No and Date	0910068974/20/07/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	89 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000528AM21
RA File Number	092404000214 AM21
Licence No and Date	0910068975/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000534AM21
RA File Number	052304000083 AM21
Licence No and Date	0510414672/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21

Licence No and Date	0310837658/14/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000563AM21
RA File Number	342404000129 AM21
Licence No and Date	3410046300/19/08/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under:	
1. The net weight per Blade is 13503.00 Kg +/- 3 %. 2. The quantity of import items at Sl. No. 14, 24, 32, 43, 47, 49 to 52, 54, 55 to 57, 69, 71, 74 & 78 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 8, 27, 36, 37, 64, 66, 70, 77 & 79 may be allowed as applied for and value altogether restricted to 2.21% of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for.	
RA concerned may take suitable consequential action accordingly.	

Case No.	93 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000564AM21
RA File Number	342404000131 AM21
Licence No and Date	3410046301/19/08/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.08.2021 followed by reminder on 24.05.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to issue **the final reminder letter**.

Case is deferred.

Case No.	94 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000565AM21
RA File Number	342404000130 AM21
Licence No and Date	3410046302/19/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.08.2021 followed by reminder on 24.05.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to issue the final reminder letter. Case is deferred.	

Case No.	95 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000568AM21
RA File Number	342404000134 AM21
Licence No and Date	3410046308/20/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.08.2021 followed by reminder on 24.05.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to issue	

the final reminder letter.

Case is deferred.

Case No.	96 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000574AM21
RA File Number	342404000139 AM21
Licence No and Date	3410046323/25/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.08.2021 followed by reminder on 24.05.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to issue the final reminder letter. Case is deferred.	

Case No.	97 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000589AM21
RA File Number	342404000148 AM21
Licence No and Date	3410046343/28/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.08.2021 followed by reminder on 24.05.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to issue the final reminder letter. Case is deferred.	

Case No.	98 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000590AM21
RA File Number	342404000149 AM21
Licence No and Date	3410046344/28/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 29.07.2022 as under: 1. The net weight per Blade is 24492.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 9, 33, 74 to 79, 83 & 96 to 99 may be allowed as per GN-4. 3. The quantity of import items at Sl. No.30, 34 & 84 to 86 may be allowed as applied for and value altogether restricted to 2.88% of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	99 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000591AM21
RA File Number	342404000150 AM21
Licence No and Date	3410046345/28/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000593AM21
RA File Number	039504000295 AM21
Licence No and Date	0310838015/01/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000599AM21
RA File Number	092404000302 AM21
Licence No and Date	0910069152/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000600AM21
RA File Number	092404000301 AM21
Licence No and Date	0910069153/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000601AM21
RA File Number	092404000300 AM21
Licence No and Date	0910069154/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000602AM21
RA File Number	092404000293 AM21
Licence No and Date	0910069155/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000603AM21
RA File Number	092404000294 AM21
Licence No and Date	0910069156/07/09/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	106 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000604AM21
RA File Number	092404000292 AM21
Licence No and Date	0910069157/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000605AM21
RA File Number	092404000290 AM21
Licence No and Date	0910069158/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000598AM21
RA File Number	092404000307 AM21

Licence No and Date	0910069151/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000606AM21
RA File Number	092404000289 AM21
Licence No and Date	0910069159/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000610AM21
RA File Number	342404000166 AM21
Licence No and Date	3410046387/10/09/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under: 1. The net weight per Blade is 8550.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 17, 30, 35, 62, 67 & 68 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 49, 60 & 61 may be allowed as applied for and value altogether restricted to 2.20% of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	111 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000611AM21
RA File Number	342404000167 AM21
Licence No and Date	3410046388/10/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000613AM21
RA File Number	092404000299 AM21
Licence No and Date	0910069174/14/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000615AM21
RA File Number	092404000327 AM21
Licence No and Date	0910069183/15/09/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	114 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000634AM21
RA File Number	092404000347 AM21
Licence No and Date	0910069252/23/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000635AM21
RA File Number	092404000348 AM21
Licence No and Date	0910069258/24/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000655AM21
RA File Number	092404000368 AM21

Licence No and Date	0910069299/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000654AM21
RA File Number	092404000367 AM21
Licence No and Date	0910069298/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000661AM21
RA File Number	092404000326 AM21
Licence No and Date	0910069313/08/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	119 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	018005000665AM21
RA File Number	318304000079 AM21
Licence No and Date	3110067879/14/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000672AM21
RA File Number	318304000082 AM21
Licence No and Date	3110067882/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000673AM21
RA File Number	318304000083 AM21
Licence No and Date	3110067883/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000675AM21
RA File Number	092404000390 AM21
Licence No and Date	0910069339/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000676AM21
RA File Number	092404000391 AM21
Licence No and Date	0910069340/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000684AM21
RA File Number	092404000421 AM21
Licence No and Date	0910069390/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000685AM21
RA File Number	092404000420 AM21
Licence No and Date	0910069391/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000686AM21
RA File Number	092404000419 AM21
Licence No and Date	0910069392/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000683AM21
RA File Number	092404000422 AM21
Licence No and Date	0910069389/27/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	128 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000688AM21
RA File Number	039504000463 AM21
Licence No and Date	0310839175/28/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000689AM21
RA File Number	039504000464 AM21
Licence No and Date	0310839176/28/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000694AM21
RA File Number	092404000439 AM21

Licence No and Date	0910069430/03/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000700AM21
RA File Number	092404000450 AM21
Licence No and Date	0910069450/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000701AM21
RA File Number	092404000454 AM21
Licence No and Date	0910069452/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	018005000703AM21
RA File Number	342404000217 AM21
Licence No and Date	3410046514/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 02.08.2021 followed by reminder on 24.05.2022 for furnishing all the relevant documents of the case. However, no information has been received from the applicant. Therefore, the Committee decided to issue the final reminder letter. Case is deferred.	

Case No.	134 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000698AM21
RA File Number	092404000451 AM21
Licence No and Date	0910069448/05/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000699AM21
RA File Number	092404000449 AM21
Licence No and Date	0910069449/05/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00035464AM21
RA File Number	092404000483 AM21
Licence No and Date	0911000015/10/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00035471AM21
RA File Number	092404000484 AM21
Licence No and Date	0911000016/10/12/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	139 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00054010AM21
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by reminders on 08.06.2022, 23.06.2022 & 27.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	140 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00055304AM21
RA File Number	05AA04021392 AM21
Licence No and Date	0511000597/05/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by reminders on 08.06.2022, 23.06.2022& 27.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	141 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00058403AM21
RA File Number	092404000435 AM21
Licence No and Date	0911000157/08/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00058094AM21
RA File Number	092404000434 AM21
Licence No and Date	0911000156/08/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00058137AM21
RA File Number	092404000436 AM21
Licence No and Date	0911000165/08/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	144 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00058235AM21
RA File Number	092404000438 AM21
Licence No and Date	0911000158/08/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/Jul/202223/8				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022				
HQ File Number	HQRNORM APPLY 00059773AM21				
RA File Number	09AA04003650 AM21				
Licence No and Date	0911000171/11/01/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 2,482.56 Kgs which should be reflected in the shipping bills	6896 Number	72221999	Stainless Steel Bars (Grade MTB10AA M & 10705 Size: 32 MM X46 MM,36 MM X58 MM, 40 MM X68 MM, 36	10737.07Kgs with 332.50% wastage on the net weight of the export item

	an invoice)			MM X51MM, 43 MM X62 MM)	
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Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade MTB10AA M & 10705 Size: 32 MM X46 MM, 36 MM X58 MM, 40 MM X68 MM, 36 MM X51MM, 43 MM X62 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	146 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00061545AM21
RA File Number	32AA04004907 AM21
Licence No and Date	3211000260/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00062046AM21
RA File Number	05AA04023550 AM21
Licence No and Date	0511000774/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00065396AM21
RA File Number	09AA04003473 AM21
Licence No and Date	0911000200/19/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00067291AM21
RA File Number	09AA04003682 AM21
Licence No and Date	0911000224/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by reminders on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days.

Case is deferred.

Case No.	151 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00072243AM21
RA File Number	05AA04026507 AM21
Licence No and Date	0511000979/28/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by reminders on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	152 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00076594AM21
RA File Number	04AA04006018 AM21
Licence No and Date	0411000290/04/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00077005AM21
RA File Number	09AA04003852 AM21
Licence No and Date	0911000279/04/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00077654AM21
RA File Number	05AA04027961 AM21
Licence No and Date	0511001081/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00080728AM21
RA File Number	09AA04004214 AM21
Licence No and Date	0911000325/10/02/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	156 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00082797AM21
RA File Number	09AA04003878 AM21
Licence No and Date	0911000349/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00098903AM21
RA File Number	31AA04006844 AM21
Licence No and Date	3111000199/08/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21

Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ZANINI INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00103641AM21
RA File Number	08AA04011274 AM21
Licence No and Date	0811001010/15/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Past production and consumption data for the year 2020-21 & 2021-22 (for paints) in quantity and value terms duly certified by GST. Case is deferred.	

Case No.	161 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00105200AM21
RA File Number	03AA04030570 AM21
Licence No and Date	0311002613/17/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00105201AM21
RA File Number	03AA04030566 AM21
Licence No and Date	0311002615/17/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	164 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00108927AM21
RA File Number	04AA04008537 AM21

Licence No and Date	0411000541/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00111791AM21
RA File Number	09AA04003859 AM21
Licence No and Date	0911000576/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00111818AM21
RA File Number	09AA04003973 AM21
Licence No and Date	0911000575/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	HQRNORM APPLY 00112057AM21
RA File Number	09AA04003192 AM21
Licence No and Date	0911000585/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00112089AM21
RA File Number	09AA04003215 AM21
Licence No and Date	0911000587/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00112634AM21
RA File Number	09AA04003958 AM21
Licence No and Date	0911000590/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00112643AM21
RA File Number	09AA04003972 AM21
Licence No and Date	0911000593/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00114354AM21
RA File Number	092404000467 AM21
Licence No and Date	0911000586/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	178 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00116705AM21
RA File Number	31AA04007910 AM21
Licence No and Date	3111000254/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21

Licence No and Date	0511002206/15/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00020483AM22
RA File Number	09AA04000902 AM22
Licence No and Date	0911000690/16/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 1952.52 Kgs which should be reflected in the shipping bills and invoice)	318 Number	72221999	Stainless Steel Bars (Grade: 10705 Size: 70 MM X118 MM, 78 MM X131 MM, 78 MM X144 MM)	8865.84Kgs with 354.11% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 Size: 70 MM X118 MM, 78 MM X131 MM, 78 MM X144 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	182 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00020485AM22
RA File Number	09AA04000875 AM22
Licence No and Date	0911000692/16/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 2823.08 Kgs which should be reflected in the shipping bills and invoice)	4628 Number	72221999	Stainless Steel Bars (Grade: MTB10AAM, 10705 SIZE: 40 MM X63 MM, 35 MM X56 MM, 39 MM X66 MM, 43 MM X71MM, 36 MM X58 MM, 35 MM X56 MM, 58 MM X84 MM, 51 MM X89 MM, 50 MM X76 MM, 42 MM X68 MM, 51MM X81 MM, 51 MM X89 MM)	19659.74Kgs with 596.42% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: MTB10AAM, 10705 SIZE: 40 MM X63 MM, 35 MM X56 MM, 39 MM X66 MM, 43 MM X71MM, 36 MM X58 MM, 35 MM X56 MM, 58 MM X84 MM, 51 MM X89 MM, 50 MM X76 MM, 42 MM X68 MM, 51MM X81 MM, 51 MM X89 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	183 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred

Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00020477AM22
RA File Number	09AA04000904 AM22
Licence No and Date	0911000688/16/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 2271.50 Kgs which should be reflected in the shipping bills and invoice)	1298 Number	72221999	Stainless Steel Bars (Grade 10705 Size: 86 MM X146 MM, 67 MM X156 MM, 73 MM X118 MM, 58 MM X130 MM, 75 MM X160 MM, 73 MM X130 MM, 65 MM X137 MM, 65 MM X120 MM, 55 MM X117 MM, 42 MM X281 MM, 36 MM X283 MM, 33 MM X265 MM)	15537.06Kgs with 584.32% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 86 MM X146 MM, 67 MM X156 MM, 73 MM X118 MM, 58 MM X130 MM, 75 MM X160 MM, 73 MM X130 MM, 65 MM X137 MM, 65 MM X120 MM, 55 MM X117 MM, 42 MM X281 MM, 36 MM X283 MM, 33 MM X265 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	185 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00020478AM22
RA File Number	09AA04000903 AM22
Licence No and Date	0911000689/16/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 1408.64 Kgs which should be reflected in the shipping bills and invoice)	2272 number	72221999	Stainless Steel Bars (Grade 10705 Size: 56 MM X104 MM, 48 MM X116 MM, 46 MM X99 MM, 39 MM X87 MM, 48 MM X72 MM, 46 MM X99 MM, 52 MM X68 MM , 35 MM X 271 MM)	9715.07Kgs with 589.68% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 56 MM X104 MM, 48 MM X116 MM, 46 MM X99 MM, 39 MM X87 MM, 48 MM X72 MM, 46 MM X99 MM, 52 MM X68 MM , 35 MM X 271 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	186 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21
Licence No and Date	3111000284/20/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GRADWELL OILFIELD PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00026350AM22
RA File Number	05AA04006844 AM22
Licence No and Date	0511002254/26/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00026755AM22
RA File Number	05AA04006728 AM22
Licence No and Date	0511002300/26/04/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	189 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00027004AM22
RA File Number	07AA04002228 AM22
Licence No and Date	0711000972/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by reminders on 08.06.2022 & 23.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	190 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00028444AM22
RA File Number	05AA04008011 AM22
Licence No and Date	0511002327/28/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 followed by reminders on 08.06.2022, 23.06.2022, 06.07.2022 & 21.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	191 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	193 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00112465AM22
RA File Number	05AA04025618 AM22

Licence No and Date	0511003111/11/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00115070AM22
RA File Number	31AA04014485 AM22
Licence No and Date	3111000405/15/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00129227AM22
RA File Number	34AA04004781 AM22
Licence No and Date	3411000785/02/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under: 1. The net weight per Blade is 24235.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 6 to 11, 15, 16, 17, 60, 61, 117 & 119 to 121 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 30 to 32, 45, 46, 48, 49, 66, 67 & 91 may be allowed as applied for and value altogether restricted to 1.73% of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for.	

RA concerned may take suitable consequential action accordingly.

Case No.	196 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00130857AM22
RA File Number	34AA04004860 AM22
Licence No and Date	3411000791/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00131327AM22
RA File Number	34AA04004858 AM22

Licence No and Date	3411000796/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 29.07.2022 as under: 1. The net weight per Blade is 13503.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 3, 5, 7, 10, 11, 39, 86 & 89 to 91 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 21, 22, 26, 41 & 42 may be allowed as applied for and value altogether restricted to 1.95 % of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	199 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00132161AM22
RA File Number	34AA04005007 AM22
Licence No and Date	3411000807/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under: 1. The net weight per Blade is 24235.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 6 to 11, 15, 16, 17, 60, 61, 117 & 119 to 121 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 30 to 32, 45, 46, 48, 49, 66, 67 & 91 may be allowed as applied for and value altogether restricted to 1.81% of FoB Value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	200 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred

Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00132177AM22
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00134046AM22
RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00134492AM22
RA File Number	05AA04048238 AM22
Licence No and Date	0511003558/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00133939AM22
RA File Number	34AA04005010 AM22
Licence No and Date	3411000814/08/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under:

1. The net weight per Blade is 24235.00Kg +/- 3 %.
2. The quantity of import items at Sl. No. 6 to 11, 15, 16, 17, 60, 61, 117 & 119 to 121 may be allowed as per GN-4.
3. The quantity of import items at Sl. No. 30 to 32, 45, 46, 48, 49, 66, 67 & 91 may be allowed as applied for and value altogether restricted to 1.92% of FoB Value.
4. The quantity of rest of the import items may be allowed as applied for.

RA concerned may take suitable consequential action accordingly.

Case No.	206 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	207 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00135090AM22
RA File Number	34AA04005110 AM22
Licence No and Date	3411000825/09/07/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under:	

1. The net weight per Blade is 21164.00Kg +/- 3 %.
2. The quantity of import items at Sl. No. 28, 67 to 69, 71, 85 & 99 may be allowed as per GN-4.
3. The quantity of import items at Sl. No. 25, 29, 58 & 73 may be allowed as applied for and value altogether restricted to 1.31% of FOB Value.
4. The import items at Sl. No. 4, 6, 7, 14 to 18, 20, 22, 23, 26, 27, 30, 33 to 45, 49 to 53, 55 to 57, 59 to 65, 74 to 84, 86, 88 to 95, 97 & 98 may be invalidated for Direct Import and allowed only for procurement from SEZ.
5. The quantity of rest of the import items may be allowed as applied for.

Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Items(s) as above in Sl. No. 4 in terms of provisions of Policy Circular No. 21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL, however for material balancing purposes quantities have been taken from certificate issued by SEZ.

RA concerned may take further necessary action as per the decision of NC.

Case No.	208 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22
Licence No and Date	0311005250/09/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00136159AM22
RA File Number	03AA04039089 AM22
Licence No and Date	0311005281/10/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00137038AM22
RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22
Licence No and Date	2411000666/15/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	213 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00139720AM22
RA File Number	05AA04053715 AM22
Licence No and Date	0511003669/15/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	214 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred

Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and Date	0511003679/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00142741AM22
RA File Number	09AA04008212 AM22
Licence No and Date	0911001243/20/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	221 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00146020AM22
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22

Licence No and Date	0511003802/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00148529AM22
RA File Number	31AA04020669 AM22
Licence No and Date	3111000480/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and Date	0711001558/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00148279AM22
RA File Number	05AA04049268 AM22
Licence No and Date	0511003848/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00148374AM22
RA File Number	03AA04050995 AM22
Licence No and Date	0311005662/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00148410AM22
RA File Number	05AA04060399 AM22
Licence No and Date	0511003855/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00148777AM22
RA File Number	03AA04045366 AM22
Licence No and Date	0311005683/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00148780AM22
RA File Number	03AA04046276 AM22
Licence No and Date	0311005684/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00149496AM22
RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00150094AM22
RA File Number	03AA04052119 AM22
Licence No and Date	0311005720/29/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	235 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22
Licence No and Date	0711001629/02/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22

Licence No and Date	0711001643/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00154581AM22
RA File Number	34AA04006317 AM22
Licence No and Date	3411000941/05/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under: 1. The net weight per Blade is 13503.00Kg +/- 3 %. 2. The quantity of import items at Sl. No. 3, 5, 7, 10, 11, 39, 86 & 89 to 91 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 21, 22, 26, 41 & 42 may be allowed as applied for and value altogether restricted to 1.84% of FoB Value. 4. The import items at Sl. No. 4, 13, 14, 17 to 20, 24, 29 to 37, 40, 43 to 60, 63 to 67, 75, 76, 79 to 81, 85, 88, 92 & 93 may be invalidated for Direct Import and allowed only for procurement from SEZ. 5. The quantity of rest of the import items may be allowed as applied for. Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Items(s) as above in Sl. No. 4 in terms of provisions of Policy Circular No. 21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL, however for material balancing purposes quantities have been taken from certificate issued by SEZ. RA concerned may take further necessary action as per the decision of NC.	

Case No.	239 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22

Licence No and Date	0511004018/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	HQRNORM APPLY 00158470AM22
RA File Number	03AA04054989 AM22
Licence No and Date	0311006059/10/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and Date	0811002302/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00160096AM22
RA File Number	07AA04020948 AM22
Licence No and Date	0711001700/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00161396AM22
RA File Number	03AA04044352 AM22
Licence No and Date	0311006128/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00162130AM22
RA File Number	07AA04021884 AM22
Licence No and Date	0711001713/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00165357AM22
RA File Number	08AA04021852 AM22
Licence No and Date	0811002344/18/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	251 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SHAKTIMAN RUB-ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00168099AM22
RA File Number	33AA04005991 AM22
Licence No and Date	3311000396/21/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.04.2022 followed by reminders on 03.05.2022, 18.05.2022, 02.06.2022, 17.06.2022 & 02.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for the reply of the applicant. Case is deferred.	

Case No.	252 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00168218AM22
RA File Number	31AA04025134 AM22
Licence No and Date	3111000533/23/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	253 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred

Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00168222AM22
RA File Number	31AA04025129 AM22
Licence No and Date	3111000537/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00169091AM22
RA File Number	03AA04056589 AM22
Licence No and Date	0311006387/24/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY received via email dated 27.05.2022.	
Note: The written recommendation as given by MeitY will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	255 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	256 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00170649AM22
RA File Number	07AA04024799 AM22
Licence No and Date	0711001773/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00170665AM22
RA File Number	32AA04017268 AM22
Licence No and Date	3211001491/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00378240AM22
RA File Number	NA

Licence No and Date	3211001491/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00171883AM22
RA File Number	04AA04021942 AM22
Licence No and Date	0411001371/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00176299AM22
RA File Number	05AA04067424 AM22
Licence No and Date	0511004465/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00191938AM22
RA File Number	07AA04034302 AM22
Licence No and Date	0711001971/23/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	VEELINE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00231479AM22
RA File Number	02AA04031810 AM22
Licence No and Date	0211001433/29/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	265 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MICRO COILS AND REFRIGERATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00273963AM22
RA File Number	05AA040104472 AM22
Licence No and Date	0511006623/03/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	266 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ERBATECH MACHINERY PRIVATE LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00280523AM22
RA File Number	32AA04030023 AM22
Licence No and Date	3211002079/09/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **send final reminder letter** to the applicant for furnishing the requisite information within 15days.

Case is deferred.

Case No.	267 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00287609AM22
RA File Number	07AA04040213 AM22
Licence No and Date	0711002655/16/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days.	
Case is deferred.	

Case No.	268 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00315180AM22
RA File Number	24AX04000044 AM22
Licence No and Date	2411001247/11/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **send final reminder letter** to the applicant for furnishing the requisite information within 15days.

Case is deferred.

Case No.	269 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00372333AM22
RA File Number	03AA040121924 AM22
Licence No and Date	0311012170/02/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY received via email dated 27.05.2022.	
Note: The written recommendation as given by MeitY will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	270 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00373870AM22
RA File Number	34AX04000318 AM22
Licence No and Date	3411001886/03/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00375468AM22
RA File Number	05AX04001185 AM22
Licence No and Date	0511010689/04/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	274 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00375470AM22
RA File Number	05AX04001186 AM22
Licence No and Date	0511010690/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00379578AM22
RA File Number	34AX04000329 AM22
Licence No and Date	3411001894/08/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00380642AM22
RA File Number	08AX04000511 AM22
Licence No and Date	0811004347/09/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
90189099	Pressure Extension Line Containing 27760 Kgs PVC Compound, 1200 Kgs HDPE	2000000 Number	1	39044000	PVC Compound	As applied for with nil wastage
			2	39012000	HDPE	As applied for with nil wastage

RA concerned may take further necessary action as per the decision of NC.

Case No.	277 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00382000AM22
RA File Number	34AX04000321 AM22
Licence No and Date	3411001888/10/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) vide email dated 28.07.2022 as under:

1. The net weight per Blade is 24492.00Kg +/- 3 %.
2. The quantity of import items at Sl. No. 56, 65, 66, 75, 81, 82, 100 & 104 may be allowed as per GN-4.
3. The quantity of import items at Sl. No. 79, 88 & 91 may be allowed as applied for and value altogether restricted to 0.65% of FoB Value.
4. The import items at Sl. No. 18, 27, 34, 36, 73, 85 & 94 may be invalidated for Direct Import and allowed only for procurement from SEZ.
5. The quantity of rest of the import items may be allowed as applied for.

Note: This Advance Authorisation has been invalidated for Direct Import (Allowed for procurement from SEZ for Item(s) as above in Sl. No. 4 in terms of provisions of Policy Circular No. 21/2015-20 dated 11.03.2019) as such quantities have been indicated as NIL, however for material balancing

purposes quantities have been taken from certificate issued by SEZ.

RA concerned may take further necessary action as per the decision of NC.

Case No.	278 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00382002AM22
RA File Number	34AX04000319 AM22
Licence No and Date	3411001887/10/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	279 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00386367AM22
RA File Number	31AX04000091 AM22
Licence No and Date	3111001163/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	280 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

HQ File Number	HQRNORM APPLY 00386368AM22
RA File Number	31AX04000094 AM22
Licence No and Date	3111001164/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	281 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HAREEHAR MACHINE TOOLS
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	282 / NC/1/MEET/Jul/202223/8				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022				
HQ File Number	HQRNORM APPLY 00387131AM22				
RA File Number	09AX04000310 AM22				
Licence No and Date	0911002684/15/03/2022				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	2551	72221999	Stainless Steel Bars	10101.96Kgs

	(Net content of import item shall be 1709.17 Kgs which should be reflected in the shipping bills and invoice)	Number		(Grade 10705 Size: 48 MM X111 MM, 46 MM X99 MM, 52 MM X68 MM, 48 MM X 97 MM, 48 MM X92 MM, 48 MMX85MM, 36 MMX142 MM, 33 MM X134 MM, 28 MM X116 MM, 28 MM X225 MM, 27 MM X211 MM)	with 491.75% wastage on the net weight of the export item
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Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 48 MM X111 MM, 46 MM X99 MM, 52 MM X68 MM, 48 MM X 97 MM, 48 MM X92 MM, 48 MMX85MM, 36 MMX142 MM, 33 MM X134 MM, 28 MM X116 MM, 28 MM X225 MM, 27 MM X211 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	283 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00387340AM22
RA File Number	09AX04000311 AM22
Licence No and Date	0911002690/15/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades (Net content of import item shall be 2507.40 Kgs	1393 Number	72221999	Stainless Steel Bars (Grade 10705 Size: 75 MM X160 mm, 75 MM X130 MM,	14597.23Kgs with 482.16% wastage on the net weight of the

	which should be reflected in the shipping bills and invoice)			65 MM X137 MM, 65 MM X120 MM, 55 MM X117 MM, 48 MM X111MM, 74 MM X130 MM, 66 MM X112 MM, 63 MM X109 MM, 55 MM X100 MM, 45 MM X170 MM, 45 MM X155 MM, 36 MM X142 MM)	export item
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Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade 10705 Size: 75 MM X160 mm, 75 MM X130 MM, 65 MM X137 MM, 65 MM X120 MM, 55 MM X117 MM, 48 MM X111MM, 74 MM X130 MM, 66 MM X112 MM, 63 MM X109 MM, 55 MM X100 MM, 45 MM X170 MM, 45 MM X155 MM, 36 MM X142 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	284 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00389981AM22
RA File Number	05AX04001282 AM22
Licence No and Date	0511011118/16/03/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Complete set of Drawing of fabrication and supply of skid along with Manual valve and excluding EHT panel i.e. PDB.
2. Explain the process of fabrication of the Export product in detail.
3. How many valves would be imported in the weight of 36.81 MT?
4. How many valves would be required in the assembly?
5. What operation would be involved on the imported valve?
6. What will be the initial and final weight of the valve?

7. How the weight of the skid and valve could be the same? Explain in detail.
 8. What are the indigenous inputs that would be required to complete the fabrication of assembly?

Case is deferred.

Case No.	285 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22
Licence No and Date	0511011120/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	286 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	287 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

and Date	
HQ File Number	HQRNORM APPLY 00390875AM22
RA File Number	05AX04001329 AM22
Licence No and Date	0511011187/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00390905AM22
RA File Number	30AX04000133 AM22
Licence No and Date	3011001915/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00396090AM22
RA File Number	05AX04001343 AM22
Licence No and Date	0511011275/22/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	290 / NC/1/MEET/Jul/202223/8
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Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	291 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00398636AM22
RA File Number	34AX04000416 AM22
Licence No and Date	3411002015/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00400059AM22
RA File Number	05AX04001412 AM22
Licence No and Date	0511011345/24/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	
1. What is the quantity in numbers in 1000 MT exports of Disc Brake Pads?	

2. What is the size (Length x Width x Thickness) of the imported Hot Rolled Non-Alloy Steel Back Plate?
3. What is the initial and final shape of the backing plate? Please provide a drawing of the backing plate.
4. Manufacturing process of the backing plate. Please attach a video film of the process.
5. Final weight of the backing plate.
6. What is the shape and size of SHIM? Will it be imported in numbers or will it be manufactured in the factory? Please send a drawing of SHIM. Which size of raw material will be used, if it is being manufactured within the premises?
7. Provide details of items actually imported vide Sl. No. 3 under the description of Accessories for Disc Brake Pad.

Case is deferred.

Case No.	293 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	295 / NC/1/MEET/Jul/202223/8
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00404380AM22
RA File Number	03AX04001852 AM22
Licence No and Date	0311013400/28/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY received via email dated 25.07.2022. Note: The written recommendation as given by MeitY will be communicated to the applicant as well as concerned RA through email. RA concerned may take further necessary action as per the decision of NC.	

Case No.	296 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	BOMBARDIER TRANSPORTATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00404805AM22
RA File Number	34AX04000431 AM22
Licence No and Date	3411002037/28/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	297 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022

HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	298 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000007AM23
RA File Number	07AX04000554 AM22
Licence No and Date	0711003572/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	299 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	300 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred

Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000048AM23
RA File Number	05AX04001557 AM22
Licence No and Date	0511011602/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	301 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000044AM23
RA File Number	08AX04000691 AM22
Licence No and Date	0811004590/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	302 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	MODERN EQUIPMENT COMPANY
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000074AM23
RA File Number	03AX04000039 AM23
Licence No and Date	0311013635/05/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.	

2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence /drawings etc.
5. The export products are heat exchangers while manufacturing process is given for chlorine recuperator. Please clarify.
6. In application nil wastage is claimed while process show cutting etc. which are not possible without wastage. Please clarify.

Case is deferred.

Case No.	303 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000080AM23
RA File Number	31AX04000103 AM22
Licence No and Date	3111001231/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000112AM23
RA File Number	342404000027 AM18
Licence No and	3411002095/07/04/2022

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by reminders on 14.06.2022 & 29.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	305 / NC/1/MEET/Jul/202223/8
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Jul/ 202223/ 8 and 29/07/2022
HQ File Number	HQRNORM APPLY 00000626AM23
RA File Number	03AX04000192 AM23
Licence No and Date	0311014542/06/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 11.06.2022 followed by a reminder on 26.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	